

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 327/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KASIM @ BHURA

Respondent(s)

Date : 10-06-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

(PARTIAL COURT WORKING DAYS)

For Appellant(s) Mr. Abhishek Saket, Adv.
Mr. Sudeep Kumar, AOR
Ms. Manisha, Adv.
Ms. Rupali, Adv.

For Respondent(s) Ms. Sanchita Ain, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned Counsel
for the appellant, on the ground of personal difficulty
of the arguing counsel, the matter is adjourned by two
weeks.

(MINI)
COURT MASTER (SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)